

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100311/2018	Kawaljit Singh Anand - Appellant (Org. accused no. 1 and 2) Vs The Central Bureau of Investigation and The State of Maharashtra - Respondent	P. B. Patil
2	CRI APPEAL	100314/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-906-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
3	CRI APPEAL	100315/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-907-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
4	CRI APPEAL	100316/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-908-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
5	CRI APPEAL	100317/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-909-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
6	CRI APPEAL	100318/2018	Pradeep Kumar@MA-1056-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
7	CRI APPEAL	100319/2018	Pradeep Kumar@MA-1057-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
8	CRI APPEAL	100320/2018	Pradeep Kumar@MA-1058-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
9	CRI APPEAL	100321/2018	Aftab Heptullah PatelMA-1059-18,-A-913-18-Aplnt. Vs Union of India-At the instance C.B.I. ACB	Qureshi Mohd. Aftab
10	CRI APPEAL	100322/2018	Harshad Harilal Parekh@MA-1064-18,-A-916-18-Aplnt. Vs Union of India(At the instance of C.B.I., A.C.B.)	Qureshi Mohd. Aftab

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	CRI APPEAL	100323/2018	Sunil V. Shinde@MA-1065-18,BA-91-18-Aplnt. Vs Union of India(At the instance of C. B. I. Anti Corruption Bureau,)	Qureshi Mohd. Aftab
12	CRI APPEAL	100324/2018	Harvinder Singh Alag@MA-1070-18,-A-918-18-Aplnt. Vs The Central BUreau of Investigation and State of Maharashtra-Respdts.	P. B. Patil
13	CRI APPEAL	100325/2018	Baljit Kaur and Gurvinder Singh Alag@MA-1071-18,BA-919-18-Aplnt. Vs The Central Bureau of Investigation and State of Maharashtra-Respdts.	P. B. Patil
14	CRI APPEAL	100332/2018	Ramesh Vishandas Panjwani@MA-108-18,BA-933-18-Aplnts. Vs The State of Maharashtra and Central Bureau of INvestigation, Anti Corruption Bureau-Respdts.	N. P. Shukla
<u>EVIDENCE PART HEARD</u>				
15	SPL CASE CBI	100097/2015	The State CBI ACB Vs K.L. Meena	SPP P.B.GAIKWAD
<u>CHARGE</u>				
16	SPL CASE CBI	100001/2019	CBI ACB Vs Raj Relu Gehani	
17	SPL.CASE	285/2020	CBI ACB Vs Mohammad Husain Ajmuddin Mujawar	
<u>REPLY/SAY</u>				
18	ABA	101007/2020	Jigar Chandresh Dhabalia Vs The State of Maharashtra through C.B.I. Mumbai	Law Juris